NATIONAL COMPANY LAW TRIBUNAL

COURT-I, MUMBAI BENCH

Item 41

CP (CAA)72/MB/2021 In CA (CAA)2202/MB/2019

CORAM:

SH. SHYAM BABU GAUTAM — HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH(Retd.) — HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **20.01.2023**

NAME OF THE PARTIES: - **Samco Commodities Ltd**

Appearance (via video-conference):

For the Applicant : Mr. Yahya Batatawala, Advocate

Section 230-232 of the Companies Act, 2013

ORDER

Heard Ld. Counsel for the Applicant for a considerable time. Reserved for Orders.

Sd/- **Sd/-**

SHYAM BABU GAUTAM
Member (Technical)

JUSTICE P.N. DESHMUKH
Member (Judicial)

Vedant Kedare